

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 309(ND)/ 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

NAME OF THE COMPANY: M/s Uniworld Telecom Ltd. Vs. M/s Autopal
Industries Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

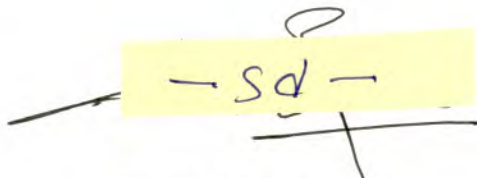
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

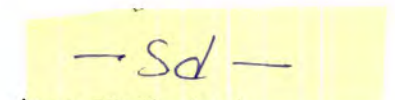
	For the Petitioner (s) :	Mr. Praful Jindal, Advocate		
--	--------------------------	-----------------------------	--	--

	For the Respondent (s) :	None		
--	--------------------------	------	--	--

ORDER

A request for adjournment is made by the Ld. Counsel for the petitioner.
At his request adjourned to 31st August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)